NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/130/2016

NAME OF THE PETITIONER(S) : G. Rajendran

NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5 others

UNDER SECTION : 235, 397/398

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

(1) Sai Vihan Si VI M cim visho

V. Hari Knur for lyer & Thous

ORDER

Counsel representing both the parties are present. Both the counsel prayed time for making their submissions. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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